

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 11 of 2019
& I.A No.1328 of 2019

IN THE MATTER OF:

Gaurangika Patel & Ors.

....Appellants

Vs.

Doloo Tea Co. (India) Ltd.

....Respondent

Present:

**For Appellants: Mr. Chitranshul A. Sinha, Ms. Sonali Khanna and
Mr. Anshuman Chaturvedi, Advocates**

**For Respondent: Mr. Debojyoti Bhattacharya, Mr. Deepnath Roy
Chowdhury and Mr. Kaunish Chakraborty,
Advocates for R-2,5,6
Mr. Indranil Ghosh, Mr. Sakya Sen, Mr. Arik
Banerjee and Mr. Rajib Malik, Advocates for R-1.**

O R D E R
(Virtual Mode)

20.01.2021: One of the Member of this Bench is under Transfer, therefore, the matter is released from the category of Part Heard. Let the Appeal be listed before Appropriate Bench 'For Hearing' on **28th January, 2021.**

In the meantime, parties may file written submissions not more than three pages and provide copy to the opponent Counsel.

[Justice Jarat Kumar Jain]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Dr. Ashok Kumar Mishra]
Member (Technical)

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